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| (g) Brig and their equivalents in Navy and Air Force on Active List | 14 units/10.5 Ltrs per month out of which rum shall be restricted to 6 units/4.5 Ltrs per month. |
| (h) All officers/Nursing Officers on active list including those on deputation with other Departments in India | 12 units/9 Ltr per month out of which rum should not be more than 6 units/4.5 Ltrs. |
| (i) All other retired Service Officers or Ex-Service Officers (Ex MNS Officers are only authorised in case they retain the status of Ex-Servicemen) and Hony Commissioned Officers | 10 units/7.5 ltrs per month out of which rum should not be exceed 6 units/4 5 Ltrs. |
| (j) JCOs of the Army and their equivalents in other two Services on active list | 8 units/6 Ltrs per month out of which rum should not be more than 4 units/3 Ltrs. |
| (k) Retired JCOs of the Army and their equivalents of the other two Services including Hony Commissioned Nb/Sub | 5 units/ 3.75 Ltrs per month out of which rum should not be more than 3 units/2.25 Ltrs. |
| (l) CR and their equivalents in other two Services on active list | 4 units/3 Ltrs per month out of which rum should not be more than 2 units/1.5 Ltrs. |
| (m) All Ex NCOs, CRs and NCSE of the Army and their equivalents in other two Services | 2 units/1.5 Ltrs of rum per month and 1 unit/.75 Ltrs of Brandy/Gin/Whisky/bear etc. |
| (n) CR and their equivalents in other two Services on active list serving in Field uncongenial/high altitude areas. | 5 units/3.75 Ltrs out of which rum should not be more than 3 units/2.25 Ltrs. |

**Air Commander (Retd.) killed in
Air Accident**

4255. SHRI SUSHIL KUMAR SHINDE :
SHRI MADHAVRAO SCINDIA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned, "Air-Cor. (Retd.) H.S. Mangat was killed flying a West-land Chopper", published in Indian Express (Chandigarh) dated June 15, 1998;

(b) if so, the facts thereof; and

(c) the outcome of the inquiry made by DGCA into the causes of the accident ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) A Westland helicopter of Pawan Hans Helicopters Limited (PHHL) was involved in an accident at Sanjichat on 14.07.1998 resulting in fatal injuries to all the seven occupants on board the helicopter, including Air Cmde. (Retd.) H.S. Mangat who was the Co-pilot of the helicopter.

(c) According to the inquiry conducted by the Directorate General of Civil Aviation, the accident occurred because the flight crew continued a VFR (Visual Flight Rules) flight into cloudy environment existing over the helipad and adjoining valley and thereby lost visual contact with the ground, resulting in the helicopter colliding with the hill slope. Non-availability of current weather at Sanjichat was a contributory factor to the accident. Immediately after the accident, PHHL had stopped operations to Sanjichat.

Roads constructed under JRY

4256. SHRI A.F. GOLAM OSMANI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the roads in kilometres constructed under JRY, during the last three years, State-wise; and

(b) the amount spent thereon, State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) The roads constructed under JRY during the last three years and the amount spent thereon State-wise is as per the given statement.

Statement

Sl.No.	States	Roads Constructed (Kms)			Expenditure incurred	
		1995-96	1996-97	1997-98	1995-96	1996-97
1	2	3	4	5	6	7
1.	Andhra Pradesh	N.R.	N.R.	N.R.	N.R.	N.R.
2.	Arunachal Pradesh	24.00	93.66	318.00	9.03	34.45
3.	Assam	995.87	221.97	N.R.	760.68	408.54
4.	Bihar	N.R.	1539.00	N.R.	N.R.	2062.05
5.	Goa	N.R.	N.R.	N.R.	N.R.	N.R.
6.	Gujarat	683.00	889.00	N.R.	1039.11	627.11
7.	Haryana	N.R.	N.R.	N.R.	N.R.	N.R.
8.	Himachal Pradesh	N.R.	670.00	N.R.	N.R.	436.31
9.	Jammu & Kashmir	N.R.	N.R.	N.R.	N.R.	N.R.
10.	Karnataka	10378.00	N.R.	N.R.	3097.88	N.R.
11.	Kerala	464.19	802.34	722.31	783.66	2068.66
12.	Madhya Pradesh	1593.00	2945.00	N.R.	69.36	1377.95
13.	Maharashtra	2341.74	4082.00	N.R.	705.05	4716.57
14.	Manipur	246.00	454.00	N.R.	21.82	18.75
15.	Meghalaya	47.00	N.R.	N.R.	22.60	N.R.
16.	Mizoram	201.00	11.69	47.50	5.06	27.73
17.	Nagaland	73.00	13.81	N.R.	36.50	7.17
18.	Orissa	2515.62	14026.66	N.R.	4695.24	2405.64
19.	Punjab	0.00	0.00	N.R.	0.00	0.00
20.	Rajasthan	N.R.	N.R.	N.R.	N.R.	N.R.
21.	Sikkim	0.00	40.00	0.00	0.00	45.50
22.	Tamil Nadu	240.54	583.06	N.R.	899.95	6534.35
23.	Tripura	573.23	450.00	N.R.	104.70	191.00
24.	Uttar Pradesh	6961.00	5307.00	N.R.	6815.19	7998.80
25.	West Bengal	2559.00	7335.00	N.R.	941.98	5224.40
26.	A & N Islands	8.00	4.37	N.R.	1.23	8.23
27.	D & N Haveli	21.10	5.00	35.50	8.09	2.72
28.	Daman & Diu	1.40	0.00	N.R.	2.80	0.00
29.	Lakshadweep	0.00	0.00	N.R.	0.00	0.00
30.	Pondicherry	7.66	N.R.	N.R.	3.11	N.R.
Total		29934.35	39473.50	1123.31	20023.04	34195.93

0.00 - Nil

N.R. - Annual Report not received from State Govt.